

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No.1355 of 1998

New Delhi, this the 31st day of May, 1999

HON'BLE SHRI N.SAHU, MEMBER(A)

Smt. Putul Aggarwal,
wife of Dr. Bharat Bhushan
resident of H-22, Green Park Extn.,
New Delhi-110016.

-APPLICANT

(By Advocate: Shri P.P.Khurana)

Versus

1. Union of India
through the Secretary,
Ministry of Health & Family Welfare,
Nirman Bhawan,
New Delhi-110001.
2. The Director General Health Services
Nirman Bhawan,
New Delhi.
3. The Medical Superintendent,
Lok Nayak Jai Prakash Narain Hospital,
Jawaharlal Nehru Marg,
New Delhi-110002
4. The Accounts Officer,
Pay & Accounts Office,
PAO XV, III Floor, MRD Block,
L.N.J.P. Hospital,
New Delhi-110002.

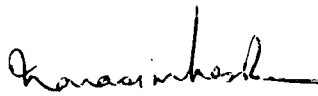
-RESPONDENTS

(By Advocate: Ms. Jyotsana Kaushik, through proxy counsel
Sh. Ajesh Luthra, for respondents 1&2.
Sh. R.K. Srivastava, depttl. representative,
for respondent no.3 and Sh. Anand Singh,
depttl. representative, for respondent
no.4)

O R D E R (ORAL)

By Hon'ble Shri N.Sahu, Member(A)

Learned counsel for the applicant seeks
permission to withdraw the O.A. Permission granted. The
O.A. is dismissed treating it as withdrawn.


(N. SAHU)
MEMBER(A)

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